

National Company Law Tribunal

Allahabad Bench

CP NO. 174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Jai Prakash Associates Ltd. v/s Jaypee Infrastructure

SECTION OF THE COMPANIES ACT/I & B CODE: Development Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. P. Agarwal	Adv.	Pet.	R. P. Agarwal
2.				

CP No.174/ALD/2017

Advocate Sh. R.P. Agarwal for the petitioner companies. The order in detail in the present company application is recorded separately.

The present application is allowed with certain direction as recorded separately and the CA is accordingly disposed of.

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

sd _____
H.P. Chaturvedi,
Member (Judicial)